

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P No. 04/KB/2015

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15th November 2017, 10.30 A.M

Name of the Company	Pradip Chowdhury & Ors.-Vs-Andaman Wood Products (India) Pvt. Ltd. & Ors.		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

M.K. Seal.
Adv.

Petitioner

[Signature]
15/11/17

ORDER

Ld. Counsel for the petitioner is present. No one is present from the respondents' side.

Ld. Counsel for the petitioner made a request that time may further be given for filing rejoinder. Prayer is allowed subject to payment of Rs.5000/- to the Prime Minister Relief Fund. Rejoinder may be filed within 10 days with a copy in advance to the opposite parties.

List on 08/01/2018.

[Signature]

(Jinan K.R.)
Member (J)

[Signature]

(Vijai Pratap Singh)
Member (J)